

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION No.3533
TO BE ANSWERED ON 08.08.2018**

Welfare of Minorities

3533. SHRI BHEEMRAO B. PATIL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of proposals approved by Telangana Government during the last three years till date and received by the Central Government for the approval of demand of funds for the welfare of minorities, State-wise;
- (b) the number of proposals approved out of the proposals received along with the funds released and the number of proposals that are still pending;
- (c) the reasons for pendency of proposals; and
- (d) the time by which pending proposals are likely to be approved by the Government?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (d): During the last three years, 12 proposals including 24 units of Residential Schools were received from the State Government of Telangana by this Ministry for construction of infrastructure for educational institutions in Blocks and Towns under erstwhile Multi-sectoral Development Programme (MsDP). Out of these, 13 units of Residential Schools having central share of Rs.14040 lakhs were approved by the Empowered Committee on MsDP and Rs. 8099.36 was released during the last three years. Information regarding the number of units under various projects taken up since inception till date is uploaded under the heading "Data related to Parliament Questions" at <http://www.minorityaffairs.gov.in/data-related-parliament-questions>. No viable project proposal received by this Ministry during the above period in respect of Telanganais pending for approval. The number of identified Minority Concentration Areas (MCAs) under MsDP in the State of Telanganawere 11 falling in 04 districts which has been increased to 12 MCAs falling in 06 districts in the restructured programme called the Pradhan Mantri Jan Vikas Karyakram enabling the State Government to widen the coverage.
